

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13026/03/2022-US.I  
Government of India  
Ministry of Law & Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011,  
Dated: 23<sup>rd</sup> February, 2023.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Venkatachari Lakshminarayanan, Advocate as an Additional Judge of the Madras High Court for a period of two years with effect from the date he assumes charge of his office.

*myp*  
*23/2/2023*  
(Rajinder Kashyap)

Additional Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi.**

No. K-13026/03/2022-US.I

Dated: 23.02.2023.

**Copy to:-**

1. Shri Venkatachari Lakshminarayanan, Advocate through the Registrar General, Madras High Court, Chennai
2. The Secretary to Governor, Tamil Nadu, Chennai
3. The Secretary to Chief Minister, Tamil Nadu, Chennai.
4. The Secretary to the Chief Justice, Madras High Court, Chennai.
5. The Chief Secretary, Government of Tamil Nadu, Chennai.
6. The Registrar General, Madras High Court, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, South Block, New Delhi.
10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to MLJ/ PS to MoS (L&J) PPS to Secretary (Justice).
12. Technical Director (NIC), Department of Justice, with a request to upload on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

*Pms*  
*23/02/2023*

**(Prem Chand)**

Under Secretary (Appointments-I)

Tele: 2338 2978